

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00762 /2016

DATED THIS THE 24TH DAY OF JANUARY, 2018

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI PK.PRADHAN MEMBER(A)

MJ.Tarun,
S/o Sri MV.Javare Gowda,
Aged about 44 years
Working as Junior Clerk,
O/o Senior Section Engineer,
AC/Loco/TS/SBC,
South Western Railway,
Bangalore City,
Bangalore-560 023.
Res: C/o R.Harinath,
26/51,18th Cross,
Swimming Pool Extn.,
Malleswaram,
Bangalore-560 003. #..Applicant

(By Advocate K.Hanifa)

Vs.

1.The Senior Divisional Personnel Officer,
South Western Railway,
Bangalore Division,
Bangalore – 560 023.

2.The Senior Divisional Electrical Engineer,
South Western Railway,
Bangalore Division,
Bangalore – 560 023.

3.Mr.AG.Khaji,
S/o Sri. Ganisar,
Office Superintendent,

O/o Senior Divisional Personnel Officer,
Dept: Operating/SWR/Hubli,
Hubli.

4.Union of India,
South Western Railway,
Through the General Manager,
Kesavapura, Hubli.Respondents

(By Shri J.Bhaskar Reddy, SCGC
by Advocate Shri Jagadish Goud Patil for R-3)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

This matter do not survive now as already medical decategorization has been granted to the applicant. No more reliefs made available to the applicant. OA is, therefore, disposed of. No order as costs.

(PK.PRADHAN)
MEMBER(A)

bk.

(DR. K.B. SURESH)
MEMBER(J)

Annexures referred to by the applicant in OA No.170/00762/2016

Annexure A1: True copy of medical certificate dated 15.4.2004

Annexure A2: True copy of letter No.SXT/P.11/Vol.XI dated 1.2.2006 with typed copy.

Annexure A3: True copy of letter No.B/SXPCon/200/DPJ dated 5.5.2006

Annexure A4: True copy of letter No.CMD/SWR/UBL dated 8.5.2006

Annexure A5: True copy of IRMM Volume-I,Section 561(B) (1)

Annexure A6: True copy of medical report dated 26.8.2008

Annexure A7: True copy of IRMM 2000, Annexure-III

Annexure A8: True copy of letter No.H/MD.84/T dated 15.9.2008

Annexure A9: True copy of Order No.CXC/P.227/C.C/WA-2149/MJT/Adv-Nom/08 dated 26.9.2008 by R-3

Annexure A10: True copy of representation dated 7.7.2010

Annexure A11: True copy of representation dated 6.8.2010

Annexure A12: True copy of order No. 180/RTI/Appeal/TR/10-11/27 dated 11.8.2010

Annexure A13: True copy of letter No.MD.25/RTI dated 24.8.2010

Annexure A14: True copy of Note No.B/P.II/Genl/SMDS dated 12.9.2011

Annexure A15: True copy of letter No.BWT/10/TRANSFER/2011 dated 10.10.2011

Annexure A16: True copy of RTI No.Y/SXP.260/RTI/112/11-12 dated 20.10.2011

Annexure A17: True copy of letter No.H/MD.100/RTI dated 27.10.2011

Annexure A18 Series: True copy of letter No.MD.25/SWR/2011 dated 8.12.2011

Annexure A19: True copy of representation dated 28.12.2011

Annexure A20: True copy of letter No.MD.25/SWR/2012 dated 7.2.2012

Annexure A21: True copy of RTI No.CPIO/KUR/RTI/2012/02/094/(HQ-84/12)/TR dated 27.2.2012

Annexure A22: True copy of Note No.OS/MED/SVR dated 13.3.2012

Annexure A23: True copy of letter No.B/P.II/Genl/Vol XI dated 20.6.2012

Annexure A24: True copy of OO.No.889/07/2012/V/MMS dated 24.7.2012

Annexure A25: True copy of representation dated 19.11.2012

Annexure A26: True copy of representation dated 10.11.2015

Annexure A27: True copy of representation (Reminder) dated 16.11.2015

Annexure A28: True copy of Reminder dated 11.1.2016

Annexure A29: True copy of RTI Application dated 4.5.2016

Annexure A30: True copy of reply RTI Application dated 10.5.2016

Annexure A31: True copy of Pay Slip of Shri AG.Khaji dated 31.5.2016 with typed copy.

Annexures referred in the reply statement by the respondents

Annexure R1: True copy of letter No.B/SXP.11 dated 14.7.2006

Annexures referred in the rejoinder

Annexure A32: True copy of RTI Application dated 22.9.2016 with typed copy AD.

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